

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.303

CA-544/2021 CA-251/2021

In

92/241/242/ND/2021

N THE MATTER OF:

M/s. The Hamlin Trust & Ors

V/S

M/s. Rattan India Finance Pvt. Ltd. & Ors

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 02.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **20.09.2022.**



(Court Officer)

Court III